

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/386/2020

This the 27th day of October, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Yasmeen Akhter age 48 years, D/o Abdul Aziz, R/o Karan Nagar Jammu..

.....Applicant
(Advocate: Mr. A.S. Raju)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary, Health & Medical Education Department J&K Govt. Civil Secretariat Jammu.
2. Director, Health Service Jammu.

.....Respondents

(Advocate:- Mr. Amit Gupta)

**O R D E R
[O R A L]**

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for the respondents submits that the impugned order in the present TA has been rescinded by the respondents as such the TA has become infructuous.

2. In view of the submission made by the learned counsel for the respondents, the TA is dismissed as infructuous.
3. No order as to cost.

(ANAND MATHUR.)
MEMBER (A)

Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)